Declaration of Assets and Liabilities

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I, ATAY PASWAN, son/daughter/wife of SRI BALESHWAR, PASWAN aged: 40. years, belonging to BIHAR LESISLATIVE ASCEMBLY, service and presently working as OFFILE ATTENDANT, BIHAR VIDHAN SABHA, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr		Self	Spouse Name(S)	Dependant-	Dependant-2	Dependant-3
(i)) Cash	2,000	RINKU	TANHAY	TANYA	TANVEER
(11)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies		NiL	Nic	NiL	NIL
(iii)	Bonds, Debentures and Shares in companies	SIP	Nic	NiL	NIL	Nic
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	12/10/ 12/10/	NIL	Nic	SUKANYA 2000/-	pic
(v)	Motor Vehicles (details of make, etc.)	2 Dheder BAJAJ BROIRS3349	NiL	NIL	pil	NIL
(vi)	Jewellery (give details of weight and value)	GOLD ST	010309 45,0001- 1vel 2009	NIL	Nic	NIL
	Other assets, such as values of claims / interests	Nil 1	vil	NIL	NIL	pic

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will .

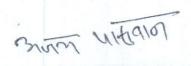
also have to be indicated]

Sr. No.		Self	Spouse Name(S)		1 Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2-Bigle Joint fainily 2000,000	NIL	Nic	NIL	pit
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1800 Suft 19,00/m	Nic	PIL.	NiL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	NII	Nic	N/1
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	מינו	ાં	NIL	NIC	NI
	Others (such as interest in property)	sic 1	sic	NIL	NIL	Nic

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / _Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI, FRAZOR ROAD-	30,000 1-	
	(ii) Loans from financial institutions	SOI, BIHARVIDHAN HANDA	1000/48	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nic	NIL	
	(b) dues to departments dealing with supply of water	NIC	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	



	(d) dues to departments dealing with telephones	Nic	NiL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NiL	Nic
	(f) Other dues, if any	NIL	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	Pau 20- CCEPP 4709H	Nic
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	pic.	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIC
	(iv) Property Tax	NIC	1110

reisonal Detail	
GPF/CPF/PRAN No. :-	PTS/BLA-1164
Gender :-	M. (M/F)
Date of Birth :-	1507.11982 (DD/MM/YYYY)
Class/Group :-	(A/B/C)
Cadre :-	BHAR LEGISLATIVE ASSEMBLY Pating
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :- [Valshali
I hereby declare the knowledge and belief.	that the above details are true to the best of my
	Signature 3.504 414910
	Name of Employee: AJay Pasway
place Paths	
	Designation: Of fice Affendent
Date:	Department: Bibor ridhay Salha, fath)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.